

DIVISION BENCH

ITEM NO.109 & 110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.109 - IA NO.43/2022 IN CP (IB) No.02/ALD/2021

NAME OF THE COMPANY	STATE BANK OF INDIA V/S PAWAN KUMAR AGARWAL (PERSONAL GURANTOR OF SHRI LAKSHMI COTSYN LTD.)
UNDER SECTION	95 IBC

ITEM NO.110 - IA NO.44/2022 IN CP (IB) No.03/ALD/2021

NAME OF THE COMPANY	STATE BANK OF INDIA V/S DR. MATA PRASAD AGARWAL (PERSONAL GURANTOR OF SHRI LAKSHMI COTSYN LTD.)
UNDER SECTION	95 IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 10th June, 2024.

-Sd-

(Court Officer)

10th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*